

C. A. T. Bench, JAIPUR


Date of Order

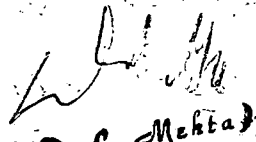
Orders

29/1/93

Mr. R.M. Mathur - Counsel
for applicant

As prayed by Mr.
Mathur may be listed
for admission on
2/2/93.


(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

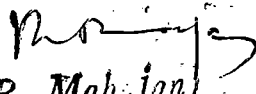
2/2/93

Mr. R.M. Mathur - Counsel
for applicant

Mr. Manish Bhandari - Counsel
for respondents

MP is allowed. The
OA is restored to
its original position.

OA may be listed for
admission on 15/3/93.


(B. B. Mahajan)
Member (adm.)


(D. L. Mehta)
Vice-Chairman

Copy sent to the
app. counsel & resp. counsel
on vide 1168 to 1169

Date 15.2.93

